GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 2478 TO BE ANSWERED ON 09.03.2018

Afforestation Programmes

2478. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the proposal of State Government of Odisha for release of fund under Compensatory Afforestation Fund Management and Planning Authority (CAMPA)'s Annual Plan of Operation 2016-17 has been received by his Ministry seven month ago;
- (b) if so, the details thereof along with the reasons for delay in releasing funds to the State Government:
- (c) whether it will affect the Afforestation programmes in State of Odisha during the financial year 2017-18; and
- (d) if so, the details thereof and the corrective measures taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a)&(b): The Adhoc CAMPA has received Annual Plan of Operation 2016-17 on 21.07.2017 from Odisha State. An amount of Rs.362 crore (Rs. 241 crore as 1st instalment and Rs. 121 crore as 2nd instalment on 18.08.2017 and 27.12.2017) has been released to Odisha State CAMPA from Ad-hoc CAMPA against the Annual Plan of Operation 2016-17. As per the latest Quarterly Progress Report i.e. 2nd Quarter sent by the State, an amount of Rs. 304 crore is unspent balance with Odisha State CAMPA;
- (c)&(d): No. The Compensatory Afforestation work will not be affected as State has sufficient balance fund.
